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Title : Passing of the National Capital Territory of Delhi Laws (Special Provisions) Second Bill, 2009.

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): I beg to move:

"That the Bill to make special provisions for the National Capital Territory of Delhi for a further period up to 31<sup>st</sup> day of December, 2010 and for matters connected therewith or incidental thereto, be taken in to consideration."

MADAM SPEAKER: The question is:

"That the Bill to make special provisions for the National Capital Territory of Delhi for a further period up to 31<sup>st</sup> day of December, 2010 and for matters connected therewith or incidental thereto, be taken in to consideration."

*The motion was adopted.*

MADAM SPEAKER: Nothing will go on record.

*(Interruptions) â€˜\**

MADAM SPEAKER: Now we will now take up clause-by-clause consideration of the Bill. The question is:

"That clauses 2 to 5 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 to 5 were added to the Bill.*

*Clause 1, the Enacting Formula, the Preamble and the Long Title were  
added to the Bill.*

*...(Interruptions)*

SHRI S. JAIPAL REDDY: I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

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